

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

(SPECIAL BENCH)

COURT III

28. C.P.(IB)-529(MB)/2022

CORAM: SH. KULDIP KUMAR KAREER, MEMBER (J)

MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **18.01.2023**

NAME OF THE PARTIES: Bnp Paribas Wealth Management
India Private Limited.

SECTION 59 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Due to paucity of time matter could not be heard. List this mater on
24.02.2023.

Sd/-
MADHU SINHA
Member (Technical)
//SGP//

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)